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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4346/2025, CM APPL. 20077/2025 & CM APPL. 63420/2025

RAHUL KUMAR & ANR.Petitioners

Through: Mr. Mandeep Baisala and Mr.

Dhananjay Singh, Advs.

versus

UNION OF INDIA & ANR.Respondents

Through: Mr. Mimansak Bharadwaj, SPC, Mr. Rishav Dubey, GP, Ms. Vidya

Mishra, Ms. Manisha, Adv. Mr. Atul Sen, SI/ CISF.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA <u>ORDER(ORAL)</u>

% 09.10.2025

C. HARI SHANKAR, J.

- **1.** Learned Counsel for the petitioners seeks leave to withdraw the present writ petition.
- **2.** The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

OCTOBER 9, 2025/*AT*